



Source: <https://aninews.in/news/national/politics/ap-legislative-council-opposition-leader-accuses-tdp-of-promoting-political-violence-on-ysrcp-leaders20260203082236/>

AP Legislative Council Opposition leader accuses TDP of promoting political violence on YSRCP leaders

ANI | Updated: Feb 03, 2026 08:22 IST

Tadepalli (Andhra Pradesh) [India], February 3 (ANI): Andhra Pradesh Legislative Council Opposition Leader, Botsa Satyanarayana, criticised the TDP for encouraging attacks on YSRCP leaders' houses with active police support, and said the state's reputation for civility and respect for law is being damaged, according to a release.

Speaking at the YSRCP central office in Tadepalli, he stated that instead of maintaining neutrality, sections of the police were siding with the ruling party and failing in their duty. He said the DGP's role is to uphold the law, not serve any political leader, and urged officials to protect the credibility of institutions.

The YSR Congress Party further criticised the Andhra Pradesh Chief Minister Chandrababu Naidu, stating that there has been a complete collapse of law and order in the state, pushing it into a "jungle raj" under CM Naidu and that the party will take the government's "misdeeds" to the national stage.

At an emergency meeting held at the party's central office on the directions of party president YS Jagan Mohan Reddy, senior leaders led by State Coordinator Sajjala Ramakrishna Reddy and Legislative Council Opposition Leader Botsa Satyanarayana discussed the alleged murder attempt on former minister Ambati Rambabu and the attack on former minister Jogi Ramesh's house.

Leaders said opposition voices are being suppressed through intimidation and attacks on party leaders' homes, but asserted such actions will not deter YSRCP and that the party will intensify its work.

They accused the government of hurting the sentiments of Tirumala devotees through controversial statements on laddu prasadam and demanded an apology from Chandrababu Naidu. The party alleged that within three days, multiple former ministers and MLAs were targeted, and claimed police inaction has emboldened attackers.

YSRCP leaders further stated that the police system has been weakened, with officers failing to respond even after repeated calls for protection and, in some cases, filing cases against victims. They announced plans to raise the issue in Delhi, approach courts, and move to the National Human Rights Commission.

Calling the incidents unprecedented in recent political history, leaders said they would continue political and legal battles, take the issue to the Centre, and mobilise public opinion, asserting that attempts to silence the opposition will ultimately fail.

Furthermore, referring to the Tirumala laddu controversy, he questioned why the Tirumala Tirupati Devasthanams (TTD) Executive Officer was transferred if the SIT and related reports were not credible, and the government was diverting issues for political gain.

Botsa said Ambati Rambabu had already clarified and withdrawn his remarks, yet the issue was deliberately escalated.

He criticised the BJP and Jana Sena allies in the coalition for their silence, saying wrong must be called out as wrong. Stating that YSRCP would not be frightened by "empty threats," he announced that the party would soon unveil its course of action after consulting party president Y.S. Jagan Mohan Reddy and would escalate the matter to the national level, the release stated.

He further denied allegations that YSRCP provoked violence, asserting that the party neither incited attacks nor spread misinformation, and said those who commit wrong in the name of faith or politics will be answerable.

Former ministers Gudivada Amarnath, Chelluboyina Venu Gopala Krishna, Karumuri Venkata Nageswara Rao, MLC Thota Trimurthulu, and former MLA Karanam Dharmasri were present at the briefing. (ANI)



Source: <https://www.ap7am.com/en/119587/ysrcp-leader-jogi-ramesh-claims-threat-to-life-from-lokesh>

YSRCP leader Jogi Ramesh claims threat to life from Lokesh

02-02-2026 Mon 23:00 | Local | IANS

Vijayawada, Feb 2 : Former minister and YSR Congress Party leader Jogi Ramesh on Monday claimed that his life and the safety of his family are under threat from minister Nara Lokesh and stated that the TDP leader should be held fully responsible if any harm comes to them in the future.

He alleged that Sunday's attack on his house was carried out on Lokesh's instructions under the leadership of MP Kesineni Chinni. He said that TDP cadres, acting with police presence and support, attacked his house with petrol bombs as part of a conspiracy to physically eliminate him and terrorise his family.

Jogi Ramesh was speaking to the media at his residence in Ibrahimpatnam along with YSRCP leaders from Krishna and NTR districts.

The YSRCP leader stated he considers Lord Venkateswara his deity and Y.S. Jagan Mohan Reddy his leader, and questioned whether he should remain silent when false allegations are made against his leader.

Jogi Ramesh said the attacks are meant to silence voices that question government failures and to intimidate Backward Class (BC) leaders in YSRCP, so they stop speaking out. He alleged that hundreds of TDP workers were mobilised to attack his house and that the incident should be seen as an attack on democracy and on backward communities.

The YSRCP leader claimed that despite showing evidence and naming those involved, authorities were not making arrests, while cases were being filed against him instead. He further alleged that police personnel stood by the attackers instead of protecting his family, even though his father, wife, and son were inside the house during the attack, putting their lives at risk.

Meanwhile, at an emergency meeting held at YSRCP's central office on the directions of party president Jagan Mohan Reddy, senior leaders led by State Coordinator Sajjala Ramakrishna Reddy and Legislative Council Opposition Leader Botsa Satyanarayana discussed the alleged murder attempt on former minister Ambati Rambabu and the attack on former minister Jogi Ramesh's house.

Alleging a complete collapse of law and order, they said that the state has been pushed into a "jungle raj" under Chief Minister Chandrababu Naidu and announced that the party will take the government's "misdeeds" to the national stage.

Leaders said opposition voices are being suppressed through intimidation and attacks on party leaders' houses, but asserted such actions will not deter YSRCP and that the party will intensify its work.

They accused the government of hurting the sentiments of Tirumala devotees through controversial statements on laddu prasadam and demanded an apology from Chandrababu Naidu. The party alleged that within three days, multiple former ministers and MLAs were targeted, and claimed police inaction has emboldened attackers. YSRCP leaders further stated that the police system has been weakened, with officers failing to respond even after repeated calls for protection and, in some cases, filing cases against victims.

They announced plans to raise the issue in Delhi, approach courts, and approach the National Human Rights Commission. Calling the incidents unprecedented in recent political history, the party leaders said they would

continue political and legal battles, take the issue to the Centre, and mobilise public opinion, asserting that attempts to silence the opposition will ultimately fail.



Source: <https://www.cnbc18.com/india/ysrcps-ambati-rambabu-sent-to-14-day-judicial-custody-for-derogatory-remarks-against-cm-naidu-ws-l-19839481.htm>

YSRCP's Ambati Rambabu sent to 14-day judicial custody for derogatory remarks against CM Naidu

Ambati Rambabu was arrested in Guntur for alleged remarks against N Chandrababu Naidu, sparking chaos and YSRCP claims of a murder attempt amid rising political tensions in Andhra Pradesh.

By PTI February 2, 2026, 10:01:15 AM IST (Published)

2 Min Read

Senior YSRCP leader Ambati Rambabu has been sent to 14-day judicial custody for his alleged derogatory remarks against Chief Minister N Chandrababu Naidu.

Andhra Pradesh Police arrested Rambabu on February 1 in Guntur district.

High drama unfolded on Guntur roads and also at Rambabu's home for several hours on January 31 afternoon and running late into the night, where dozens of TDP leaders and cadres were seen ransacking the opposition leader's house and vehicles, according to the footage aired on Telugu news channels.

Guntur district Superintendent of Police (SP) Vakul Jindal confirmed to PTI that Rambabu, who was serving as irrigation minister in the previous YSRCP regime, has been arrested.

He was arrested amid tight security and chaotic conditions as hundreds of ruling party cadres were demanding Rambabu apologise for the alleged disparaging remarks against the TDP supremo.

Several ruling coalition leaders launched a broadside against Rambabu for his remarks.

Meanwhile, the YS Jagan Mohan Reddy-led YSRCP alleged that a murder attempt was made against Rambabu and said that his life was under grave threat following the "attack" by TDP supporters.

Reddy alleged that Andhra Pradesh has slipped into a state of 'jungle raj' and that Naidu is allegedly presiding over an atmosphere of lawlessness and political vendetta.

"Acts of violence and murder attempts against opposition leaders are increasing by the day and are being carried out deliberately to intimidate voices questioning the government," said Reddy in a YSRCP press release.

Meanwhile, YSRCP Parliamentary Party leader YV Subba Reddy wrote separate letters to the Union Home Secretary and the chairperson of the National Human Rights Commission, seeking immediate intervention over the alleged alarming breakdown of law and order in the state.



Source: <https://www.thehindu.com/news/national/andhra-pradesh/ysrcp-vows-legal-return-gift-to-tdp-over-alleged-attacks/article70583977.ece>

YSRCP vows legal return gift to TDP over alleged attacks

Published - February 02, 2026 08:56 pm IST - VIJAYAWADA

V. Raghavendra

YSR Congress Party State coordinator Sajjala Ramakrishna Reddy on Monday warned that the alleged attacks by the Telugu Desam Party were being closely noted and that a time would come when the TDP would be made to pay for its actions, strictly under the law, once the YSRCP returns to power.

Addressing the media along with former Minister Jogi Ramesh, whose house was allegedly set on fire, and other leaders at the former Minister's camp office near Ibrahimpatnam, Mr. Ramakrishna Reddy said the YSRCP would settle scores legally and that it would be a return gift to Chief Minister N. Chandrababu Naidu, under whose command the attacks were allegedly being carried out as part of the TDP's vindictive politics.

He alleged that the State was witnessing a dictatorial regime, evident from TDP activists resorting to physical attacks instead of allowing the government to proceed as per law, if YSRCP leaders had indeed committed any wrongdoing, whether in the Tirupati Laddu adulteration case or any other matter.

Mr. Ramakrishna Reddy accused the police of acting at the behest of the ruling party, claiming that cases were being registered against victims instead of the miscreants who were unleashing a reign of terror. He said the police failed to restrain TDP activists as violence broke out in Guntur and Ibrahimpatnam.

He further alleged that the recent attacks were aimed at diverting public attention from the Tirupati Laddu controversy. The YSRCP would take up the issue at the national level by lodging complaints with the Union Home Secretary and the National Human Rights Commission over the alleged collapse of law and order in the State, he said.

Former Ministers Velampalli Srinivas, Karumuri Nageswara Rao, Ch. Venugopala Krishna, Merugu Nagarjuna and Pinipe Viswaroop were among those present.



Source: <https://indianews.com.au/ysrcp-leader-jogi-ramesh-claims-threat-to-life-from-lokesh/>

YSRCP leader Jogi Ramesh claims threat to life from Lokesh

BY India News Newsdesk

February 3, 2026

Vijayawada, Feb 2 (IANS) Former minister and YSR Congress Party leader Jogi Ramesh on Monday claimed that his life and the safety of his family are under threat from minister Nara Lokesh and stated that the TDP leader should be held fully responsible if any harm comes to them in the future.

He alleged that Sunday's attack on his house was carried out on Lokesh's instructions under the leadership of MP Kesineni Chinni. He said that TDP cadres, acting with police presence and support, attacked his house with petrol bombs as part of a conspiracy to physically eliminate him and terrorise his family.

Jogi Ramesh was speaking to the media at his residence in Ibrahimpatnam along with YSRCP leaders from Krishna and NTR districts.

The YSRCP leader stated he considers Lord Venkateswara his deity and Y.S. Jagan Mohan Reddy his leader, and questioned whether he should remain silent when false allegations are made against his leader.

Jogi Ramesh said the attacks are meant to silence voices that question government failures and to intimidate Backward Class (BC) leaders in YSRCP, so they stop speaking out. He alleged that hundreds of TDP workers were mobilised to attack his house and that the incident should be seen as an attack on democracy and on backward communities.

The YSRCP leader claimed that despite showing evidence and naming those involved, authorities were not making arrests, while cases were being filed against him instead. He further alleged that police personnel stood by the attackers instead of protecting his family, even though his father, wife, and son were inside the house during the attack, putting their lives at risk.

Meanwhile, at an emergency meeting held at YSRCP's central office on the directions of party president Jagan Mohan Reddy, senior leaders led by State Coordinator Sajjala Ramakrishna Reddy and Legislative Council Opposition Leader Botsa Satyanarayana discussed the alleged murder attempt on former minister Ambati Rambabu and the attack on former minister Jogi Ramesh's house.

Alleging a complete collapse of law and order, they said that the state has been pushed into a "jungle raj" under Chief Minister Chandrababu Naidu and announced that the party will take the government's "misdeeds" to the national stage.

Leaders said opposition voices are being suppressed through intimidation and attacks on party leaders' houses, but asserted such actions will not deter YSRCP and that the party will intensify its work.

They accused the government of hurting the sentiments of Tirumala devotees through controversial statements on laddu prasadam and demanded an apology from Chandrababu Naidu. The party alleged that within three days, multiple former ministers and MLAs were targeted, and claimed police inaction has emboldened attackers.

YSRCP leaders further stated that the police system has been weakened, with officers failing to respond even after repeated calls for protection and, in some cases, filing cases against victims.

They announced plans to raise the issue in Delhi, approach courts, and approach the National Human Rights Commission. Calling the incidents unprecedented in recent political history, the party leaders said they would continue political and legal battles, take the issue to the Centre, and mobilise public opinion, asserting that attempts to silence the opposition will ultimately fail.



Source: <https://www.lokmattimes.com/politics/ap-turned-into-jungle-raj-we-will-expose-naidus-misrule-at-national-level-ysrcp-slams-ruling-tdp-government/>

AP turned into 'Jungle Raj', we will expose Naidu's misrule at national level, YSRCP slams ruling TDP government

By ANI | Updated: February 3, 2026 08:20 IST

Tadepalli (Andhra Pradesh) [India], February 3 : The Yuva Jana Sramika Rythu Congress Party (YSRCP) on Monday slammed TDP's alleged ...

Tadepalli (Andhra Pradesh) [India], February 3 : The Yuva Jana Sramika Rythu Congress Party (YSRCP) on Monday slammed TDP's alleged mismanagement of the state. During the meeting, it stated that the state has been pushed into a "jungle raj" under Chief Minister Chandrababu Naidu and that the party will take the government's "misdeeds" to the national stage.

According to YSRCP, under the directions of party president YS Jagan Mohan Reddy, senior leaders led by State Coordinator Sajjala Ramakrishna Reddy and Legislative Council Opposition Leader Botsa Satyanarayana discussed the alleged murder attempt on former minister Ambati Rambabu and the attack on former minister Jogi Ramesh's house at the meeting.

It claimed that opposition voices are being suppressed through intimidation and attacks on party leaders' homes, but asserted such actions will not deter YSRCP and that the party will intensify its work.

They accused the government of hurting Tirumala devotees' sentiments with controversial statements about laddu prasadam and demanded an apology from Chandrababu Naidu. The party alleged that within three days, multiple former ministers and MLAs were targeted, and claimed police inaction has emboldened attackers.

YSRCP leaders further stated that the police system has been weakened, with officers failing to respond even after repeated calls for protection and, in some cases, filing cases against victims. They announced plans to raise the issue in Delhi, approach the courts, and file a complaint with the National Human Rights Commission.

Calling the incidents unprecedented in recent political history, leaders said they would continue political and legal battles, take the issue to the Centre, and mobilise public opinion, asserting that attempts to silence the opposition will ultimately fail.

Earlier, the opposition party in Andhra Pradesh demanded the deployment of central forces in Andhra Pradesh in the wake of alleged unabated, politically driven arson and vindictive attacks on opposition leaders' residences.

Speaking to the media on Monday, Kurnool Party President SV Mohan Reddy claimed the attacks on the houses of Ambati Rambabu and Jogi Ramesh in the last few days showcase the vindictiveness of the coalition government and how TDP goons are allowed to take law into their own hands and alleged that everything was being enforced under the direction of top leadership, while the police remain mute spectators.

He further claimed that the attacks went on unabated for six hours, and petrol bombs were hurled in a planned manner. "When such an anarchy is going on, the Central Intelligence too did not take note of such incidents, which concludes that the coalition partners are endorsing the violence and attacks of political adversaries," he accused.

"Unless there is the go-ahead from the top leadership, the attacks on the houses of Ambati Rambabu and Jogi Ramesh cannot be executed in such a manner, and days will change, and people involved in the incidents will have to face the consequences," Mohan Reddy claimed.

Disclaimer: This post has been auto-published from an agency feed without any modifications to the text and has not been reviewed by an editor



Source: <https://www.muslimnetwork.tv/report-flags-politically-driven-communal-violence-pattern-in-indias-telangana/>

Report flags politically driven communal violence pattern in India's Telangana

Civil rights investigation says incidents across Telangana are manufactured through polarization, biased policing and administrative failures affecting Muslims and other marginalized groups

Muslim Network TV—February 2, 2026

NEW DELHI, India (MNTV) — A fact-finding report by the civil rights group Association for Protection of Civil Rights (APCR) has concluded that recent incidents of communal violence and social unrest in the southern Indian state of Telangana are not isolated clashes but part of a broader, politically driven pattern marked by polarization, institutional bias and administrative failure.

The report, titled Belonging, Coexistence & Fractures: Documenting State Atrocities and Fractured Coexistence in Telangana, draws on field investigations, survivor testimonies, interviews with residents and activists, and a review of official records across several districts, including the state capital Hyderabad and communally sensitive towns such as Bhainsa and Nizamabad.

According to the findings, many flashpoints initially emerged from routine local disputes — including disagreements over land use, religious practices, noise or administrative decisions — but were later transformed into communal confrontations through organized political mobilization, misinformation and provocative public actions. The report says these escalations were especially visible during politically sensitive periods, such as elections.

APCR attributes a central role in this process to right-wing organizations and their local networks, which the report says have systematically reframed ordinary disputes into religious conflicts, often targeting Muslim communities alongside other historically marginalized groups such as Tribal populations and communities historically placed at the bottom of the Hindu caste hierarchy.

A key conclusion of the report is that state institutions have frequently failed to act as neutral arbiters. In multiple cases documented by APCR, members of Muslim and minority communities faced delayed police responses, disproportionate use of force, fabricated criminal charges, custodial abuse or pressure to withdraw complaints. Oversight bodies, including the National Human Rights Commission and the SC/ST Commission, were described as largely inaccessible or ineffective at the local level, contributing to what the report characterizes as a "climate of impunity".

Beyond violence itself, the report argues that communal narratives are increasingly used to divert attention from structural issues such as land dispossession, unemployment, declining public services and unequal access to welfare.

It notes that Muslim, Tribals and oppressed-caste communities — despite facing similar economic vulnerabilities — are being positioned against one another through identity-based mobilization, weakening prospects for collective resistance.

The findings stop short of portraying Telangana as uniformly divided. The report documents several instances in which communities resisted polarization, maintained everyday coexistence and intervened to prevent violence. Civil society groups, women-led initiatives and youth networks are cited as playing a crucial role in supporting victims and de-escalating tensions where state responses were absent or inadequate.

APCR national secretary Nadeem Khan said the investigation found little evidence of spontaneous communal hostility. Instead, he said, local disputes were repeatedly "manufactured into flashpoints" through political intervention, selective law enforcement and misinformation.

The report calls for independent investigations into alleged custodial deaths and staged police encounters, accountability for hate speech and inflammatory mobilization, protection of land and housing rights, and reforms to ensure equal treatment by police and administrative authorities.

APCR said the report is intended to prompt wider public scrutiny and institutional accountability, warning that communal violence in Telangana increasingly functions as a political strategy rather than a reflection of social reality — with marginalized communities bearing the cost of engineered division.

Source: <https://www.livehindustan.com/ncr/ghaziabad/story-residents-complain-to-human-rights-commission-over-poor-condition-of-hamtum-road-in-ghaziabad-201770045573792.html>

राष्ट्रीय मानवाधिकार आयोग पहुंचा हमतुम रोड की बदहाली का मुद्दा

संक्षेप:

राजनगर एक्सटेंशन की हमतुम रोड की खराब स्थिति पर स्थानीय निवासियों ने राष्ट्रीय मानवाधिकार आयोग को शिकायत दी है। लोग सड़क की जर्जर हालत, गड्ढे और कीचड़ से परेशान हैं। कई बार शिकायत करने और प्रदर्शन के बावजूद कोई कार्रवाई नहीं हुई है। निवासियों ने आयोग से जल्द सड़क बनवाने की मांग की है।

Feb 02, 2026 08:49 pm IST Newswrapहिन्दुस्तान, गाज़ियाबाद

- अनेकों शिकायत और प्रदर्शन के बावजूद कार्रवाई न होने पर लोगों ने आयोग को शिकायत देकर जल्द सड़क बनवाने की मांग की गाज़ियाबाद, कार्यालय संवाददाता। राजनगर एक्सटेंशन स्थित हमतुम रोड की बदहाली का मुद्दा अब राष्ट्रीय मानवाधिकार आयोग तक पहुंच गया है। स्थानीय निवासियों ने सड़क की जर्जर स्थिति, लोगों की परेशानी और जिम्मेदार अधिकारियों की लापरवाही की शिकायत आयोग से की है। लोगों ने आयोग से जल्द सड़क बनवाने की मांग की है। राजनगर एक्सटेंशन स्थित हमतुम रोड की स्थिति लंबे समय से दयनीय बनी हुई है। लोग काफी अरसे से इसे बनाने की मांग कर रहे हैं। लोगों का कहना है कि बारिश के बाद से सड़क पर कई-कई फुट गहरे गड्ढे हो गए हैं।

कीचड़ गंदगी से जीना मुहाल हो गया है। स्थानीय निवासी मनजीत सिंह और अनिल शर्मा ने बताया कि सड़क की हालत बद से बदतर होती जा रही है। लोगों का पैदल चलना तक मुश्किल हो गया है। गड्ढों में पानी भरने से गड्ढे दिखाई नहीं देते। जिससे दुर्घटनाएं हो रही हैं। दो पहिया वाहन चालक रोज गिरकर चोटिल हो रहे हैं। मुरारी लाल शर्मा, डीके रक्षित और श्वेता रोहिल्ला का कहना है कि कई सालों से सड़क नहीं बनी है। नाली खड़ंजे सब बदहाल हैं। सड़कों पर पानी जमा है। नाले की पुलिया टूटी पड़ी है। इससे कभी भी हादसा हो सकता है। बावजूद इसके जिम्मेदार अधिकारी लापरवाह हैं। लोगों का कहना है कि जीडीए हर बार जमीन अधिग्रहण का बहाना बनाकर टाल देता है, लेकिन हकीकत में कुछ नहीं हो रहा है। सैकड़ों शिकायतों और अनेकों प्रदर्शन के बाद भी कोई कार्रवाई नहीं की जा रही है। ऐसे में अब लोगों ने राष्ट्रीय मानवाधिकार आयोग का दरवाजा खटखटाया है। स्थानीय निवासियों को उम्मीद है कि आयोग लोगों की परेशानी को देखते हुए ठोस कदम उठाएगा। कार्रवाई न होने पर आंदोलन की चेतावनी दी है। सड़क पर चलने से वाहन हो रहे खराब: स्थानीय निवासियों का कहना है कि अब सड़क की स्थिति ऐसी हो गई है कि गाड़ियां भी नहीं चल रही हैं। लोगों के वाहन खराब हो रहे हैं। दोपहिया वाहन बार-बार फिसल रहे हैं और चार पहिया वाहनों के एक्सेल व स्सर्पेशन तक टूट रहे हैं। यह स्थिति किसी भी समय बड़े हादसे को न्योता दे सकती है। ईरिक्षा और ऑटो जाने से कर रहे इंकार: निवासी ललित शर्मा और जेएस भद्राना ने बताया कि सड़क सही नहीं होने और कई दुर्घटनाएं होने के चलते ईरिक्षा और ऑटो चालक यहां आने से कतरा रहे हैं। बड़ी संख्या में लोग नौकरीपेश हैं और बच्चे स्कूल जाते हैं। ईरिक्षा और ऑटो वालों के इंकार करने से लोगों को काफी परेशानी हो रही है।